

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-509**  
IB-150/ND/2024

**IN THE MATTER OF:**

Gupta Polymers Private Limited

**.....Applicant**

**SECTION**

U/s 59 IBC

**Order delivered on 25.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Naveen Narang, CS  
For the Respondent :  
For the RoC : Mr. Aakash Sharma, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **10.09.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**